

प्रत्येक स्कूल के प्रबन्धान की राशि अभी मालूम नहीं है।

(ख) हाई स्कूल और उच्च माध्यमिक परीक्षाओं को छोड़ कर, जो उच्च माध्यमिक शिक्षा बोर्ड, दिल्ली, द्वारा ली जाती हैं, अन्य परीक्षाएं स्कूलों द्वारा ही ली जाती हैं।

(ग) हा, शिक्षा निदेशालय, दिल्ली द्वारा।

(घ) यह सवाल ही नहीं उठता।

12 hrs.

#### PAPERS LAID ON THE TABLE

##### REPORT OF ROAD TRANSPORT REORGANISATION COMMITTEE

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to lay on the Table a copy of the Report of the Road Transport Reorganisation Committee [Placed in Library See No. LT-1354/59]

Shri T. B. Vittal Rao (Khammam): Some news appeared in the papers about some of the recommendations made in this report; they are of a very far-reaching nature. So, I would request you to allow some discussion on this report.

Mr. Speaker: The hon Member knows how to move in the matter.

Shri T. B. Vittal Rao: I do not know how before the report is presented to Parliament, the recommendations appeared in the Press

Mr. Speaker: That is another matter. After the report is laid on the Table of the House, if any hon. Member wants a discussion on that matter, he can send notice of a motion. If I consider it necessary and if we have time, I will allow it.

Shri T. B. Vittal Rao: Some priority may be given for that.

Mr. Speaker: He may send a notice; I will consider it.

#### AMENDMENT TO CENTRAL EXCISE RULES

The Deputy Minister of Finance (Shri B. R. Bhagat): I beg to lay on the Table, under Section 38 of the Central Excises and Salt Act, 1944, a copy of Notification No. G.S.R. 412, dated the 11th April, 1959, making certain further amendment to the Central Excise Rules, 1944. [Placed in Library See No LT-1352/59]

#### LACCADIVE, MINICOY AND AMINDIVI ISLANDS SUPPRESSION OF IMMORAL TRAFFIC IN WOMEN AND GIRLS RULES

The Deputy Minister of Home Affairs (Shrimati Alva): I beg to lay on the Table, under sub-section (4) of Section 23 of the Suppression of Immoral Traffic in Women and Girls Act, 1956 a copy of the Laccadive, Minicoy and Amindivi Islands Suppression of Immoral Traffic in Women and Girls Rules, 1959 published in Notification No G S R 300, dated the 14th March, 1959. [Placed in Library. See No LT-1353/59]

12.02 hrs.

#### ESTIMATES COMMITTEE

##### FOORTY-EIGHTH REPORT

Shri B. G. Mehta (Gohilwad): I beg to present the Forty-eighth Report of the Estimates Committee on the Ministry of Home Affairs—Scheduled Castes, Scheduled Tribes and Other Backward Classes

12.02½ hrs.

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### FOORTY-SECOND REPORT

Sardar A. S. Saigal (Janjgir): I beg to present the Forty-second Report of the Committee on Private Members' Bills and Resolutions.